

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR “JLA INFRVILLE SHOPPERS LIMITED” ENGAGED IN THE OPERATIONS OF ONLINE TRADING AND RETAILING OF RANGE OF PRODUCTS HAVING ITS REGISTERED OFFICE AT 17, 2ND FLOOR, 7TH MAIN ROAD, II STAGE INDIRA NAGAR, BANGALORE, BANGALORE NORTH, KARNATAKA, INDIA, 560038.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	JLA Infraville Shoppers Limited CIN- L52390KA2013PLC071372
2	Address of the registered office	17, 2nd Floor, 7th Main Road, II Stage Indira Nagar Bangalore, Indiranagar (Bangalore), Bangalore North, Karnataka, India, 560038
3	URL of website	https://www.jlainfraville.com/ (website not under the control of the IRP/RP)
4	Details of place where majority of fixed assets are located	NA
5	Installed capacity of main products/ services	NA
6	Quantity and value of main products/ services sold in last financial year	NA
7	Number of employees/ workmen	Not Available
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be obtained by writing an e-mail to the IRP/RP at jislcirp@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be obtained by writing an e-mail to the IRP/RP at jislcirp@gmail.com
10	Last date for receipt of expression of interest	06.07.2026
11	Date of issue of the provisional list of prospective resolution applicants	16.07.2026
12	Last date for submission of objections to the provisional list	21.07.2026
13	Date of issue of the final list of prospective resolution applicants	31.07.2026
14	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	05.08.2026
15	Last date for submission of resolution plans	04.09.2026
16	Process email id to submit Expression of Interest	jislcirp@gmail.com

s/d

Dinesh Chander Gupta

Interim Resolution Professional (“IRP”)

in the matter of M/s. JLA Infraville Shoppers Limited
(AFA Valid upto: 31.12.2026)

Reg. No. IBBI/IPA-001/IP-P-02107/2020-2021/13303

Address: 4819/24, Ansari Road,

Near JPH Publishing House, Central Delhi, 110002.

Date: 21.06.2026

Place: Delhi

